SHREE DIGVIJAY CEMENT CO. LIMITED

Registered Office: Digvijaygram - 361 140, Jamnagar, Gujarat, India
Tel.: + 91 (288) 234 4272-75; Fax: + 91 (288) 234 4092

Post Offer Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for Acquisition of 36,757,313 Equity Shares from Shareholders of Shree Digvijay Cement Co. Limited (the "**Target Company**") by Votorantim Cimentos S.A. (the "**Acquirer 1**") and InterCement Austria Holding GmbH (the "**Acquirer 2**", and together with Acquirer 1, the "**Acquirers**") along with Camargo Correa S.A. as the person acting in concert (the "**PAC**").

This Post Offer Advertisement is being issued by Kotak Mahindra Capital Company Limited (the "**Manager to the Offer**"), on behalf of the Acquirers and the PAC, pursuant to Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 (the "**SEBI (SAST) Regulations**") in respect of the open offer (the "**Offer**") to acquire fully paid-up equity shares of ₹ 10 each (the "**Equity Shares**") of the Target Company.The detailed public statement (the "**DPS**") with respect to the Offer was made on June 30, 2012 (Saturday) in The Financial Express, Jansatta, Nobat and Navshakti.

1. Name of the Target Company : Shree Digvijay Cement Co. Limited
2. Name of the Acquirers and PAC : Votorantim Cimentos S.A.
   InterCement Austria Holding GmbH
   Camargo Correa S.A.
3. Name of the Manager to the Offer : Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details :
   a. Date of Opening of the offer : August 14, 2012
   b. Date of Closure of the offer : August 29, 2012
6. Date of Payment of Consideration : September 4, 2012
7. Details of Acquisition

Sl. No	Particulars	Proposed in Offer Document	Actuals
7.1	Offer Price	₹ 10.94	₹ 10.94
7.2	Aggregate number of shares tendered	36,757,313	2,346,674
7.3	Aggregate number of shares accepted	-	2,321,645
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 402,125,005.00	₹ 25,398,796.30
7.5	Shareholding of the Acquirers before Agreements / Public Announcement (No. & %)	Nil	Nil
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	Nil	Nil
7.7	Shares Acquired by way of Open Offer • Number* • % of Fully Diluted Equity Share Capital	36,757,313 26.00%	2,321,645 1.64%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil	Nil
7.9	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	36,757,313 26.00%	2,321,645 1.64%
7.10	Pre & Post offer shareholding of the Public • Number** • % of Fully Diluted Equity Share Capital	37,282,741 26.37%	34,961,096 24.73%

**Equity shares validly tendered in this Offer will be acquired solely by Acquirer 1*

***Excludes 104,091,537 shares held by the current promoter (Cimpor Inversiones S A)*

Capitalised terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement and / or the DPS. The Acquirers and the PAC, and their respective directors, accept full responsibility for the information contained in this Post Offer Advertisement and also accepts responsibility for the obligations of the Acquirers and the PAC laid down under the SEBI (SAST) Regulations.

A copy of this Post Offer Advertisement is expected to be available on the websites of SEBI (http://www.sebi.gov.in), Bombay Stock Exchange (www.bseindia.com) and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirers and PAC:

kotak® Investment Banking

Kotak Mahindra Capital Company Limited
Bakhtawar, 1st Floor, 229, Nariman Point, Mumbai - 400 021
Tel: +91 22 6634 1100, Fax: +91 22 2284 0492
Contact Person: Mr. Ganesh Rane
Email: project.sdcc@kotak.com

Place : Mumbai
Date : September 10, 2012